Ghowgule Industries

42. SHRI T. CHANDRA-SEKHARREDDY:

SHRI SURESH PACHOU-RI:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether the attention of Government has been drawn to a news item published in *Pnmchal Weekly* dated the 16th September, 1985 published from Saharanpur under the heading "Chowgule Company Dwara 50,000 Ka Chuna Lagant Ka Prayas";
- (b) whether it is a fact that Chowgule Industries have been allowed to import Xerox Machines from abroad for supply to consumers in India;
- (c) whether Government have received complaints for supply of defective machines to the consumers; if so, what action Government have taken against the company for im port of sub-standard machines in the name of new machines; and
- (d) what is the quantum of machines imported by the company during the last three years, what is the price at which the machines have been imported and the duty paid by them and at what price these machines are being sold in the market?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT. (SHRI M. ARUNACHALAM):

(a) to (d) Ministry of Industry had not granted any licence to M/s Chowgule Industries for import of Xerox machines. However, the requisite information is being collected and will be laid on the Table of the House.

Prices of various types of tyres

- 43. SHRI PARVATHANENI UPENDRA: Will the Minister of INDUSTRY be pleased to state :
- (a) the details of prices of tyres of various types *i.e.* for trucks, cars, 1189 RS—6

scooters, etc, as prevailing before the reduction of excise duty and as prevailing on the 30th September, 1985 i.tf.Jaftef the cut in excise duty; and

(b) how far has the benefit of cut in excise duty percolated down to the ultimate consumers?

THE MINISTER OF STATE IN THE DEPARTMENT OF IN-DUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) There was no change in. ev-cise du'.y on automotive tyres in September, 1985.

(b) Does not arise.

Highly Inflated bills issued by DESU

- 44. SHRI SUSHIL CHAND MOHUNTA: Will the Minister of ENERGY be pleased to state:
- (a) whether Government's attention has been drawn to the press report appearing in the 'Economic Times' dated the 6th September, 1985 regarding difficulties being encountered by the consumers because of highly inflated bills issued by DESU, non-adjustment of excess amount charged and payment of bills under 'duress'; and
- (b) if so, what remedial measures have been taken by Government to streamline the working of DESU to save the consumers from unnecessary harassment?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHD. KHAN): (a) Yes, Sir.

- (b) DESU have taken various measures to give better service to the consumers which include:
- (1) asking computer agencies to correct the wrong average stored by computer when bills are revised.